

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 207**  
**(IB)-3383(ND)2019**  
**IA-4437/2023**

**IN THE MATTER OF:**

**Corporation Bank** ... **Applicant/Petitioner**

**Versus**

**M/s. Sainov Spirits Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016 (Liq.)**

**Order delivered on 06.09.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Liquidator** : Adv. Sunil Fernandes, Adv. Rishi Singhal Mr.  
Ashok Kr. Gupta

**For the Respondent** : Adv. Milan Negi, Adv. Nikhil Jha in IA-4437/2023

**ORDER**

**IA-4437/2023:** List the matter on 26.09.2023.

**Sd/-**  
**(L. N. GUPTA)**  
**MEMBER (T)**

**Sd/-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**